

**GOVERNMENT OF INDIA
AGRICULTURE
LOK SABHA**

UNSTARRED QUESTION NO:5297
ANSWERED ON:28.04.2003
PROBLEMS OF COOPERATIVES IN LAND MATTERS
PRIYA RANJAN DASMUNSI

Will the Minister of AGRICULTURE be pleased to state:

- (a) whether the cooperatives in agricultural matters and land matters are facing liquidity as well as management problems;
- (b) if so, whether the Government are considering to streamline the administrative discipline, management and functioning of the cooperatives in the country during the Tenth Plan; and
- (c) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI HUKUMDEO NARAYAN YADAV)

(a) to (c): Some shortcomings in the working of cooperatives have been noticed. With a view to overcome these constraints, the Central Government has enacted a new Multi-State Cooperative Societies (MSCS) Act, 2002 which aims at providing full functional autonomy and democratic management to the societies. State Governments have also been advised to carry out amendments in their respective State Cooperative Societies Act on the similar lines. The Central Government has formulated a National Policy on Cooperative aimed at the all round development of the cooperatives and their economic viability with the focus on professionalisation of cooperatives and democratization of their management to facilitate their development as self-reliant and economically viable organizations so as to safeguarding them against market imperfections and bestowing on them the advantages of collective action. The Government has also initiated steps to revitalize Cooperative Credit Structure in the country.